

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT**

**THE HONOURABLE MR.JUSTICE N.NAGARESH**

**FRIDAY, THE 17TH DAY OF APRIL, 2020 / 28TH CHAITRA, 1942**

**WP(C) TMP. NO. 13 OF 2020**

**Petitioner :**

Premi Thankachan, W/o Thankachan, Aged 78,  
Parambil House, Kulayittikara P O, Kulayittikara Village,  
Kanayannur Taluk, Ernakulam Dist Pin 682 315.

BY ADV.MANOJ P.KUNJACHAN

**Respondents :**

1. District Women Protection Officer, Office of Women Protection,  
Civil Station , Kakkanadu, Ernakulam District – 682 030.
2. Station House Officer, Mulanthuruthy Police Station,  
  
Mulanthuruthy P O, Ernakulam District – 682 314.
3. Binoy Thomas, S/o Thomas, Parambil House, Kulayittikara P O,  
Kulayittikara Village, Kanayannur Taluk, Ernakulam Dist – 682 315.
4. Sheeba Binoy, W/o Binoy, Parambil House, Kulayittikara P O,  
Kulayittikara Village, Kanayannur Taluk, Ernakulam Dist- 682 315.
5. Mr. Ebi, Sub Inspector of Police, Muanthuruthy Police Station,  
Mulanthuruthy P O, Ernakulam District – 682 314.

BY GOVERNMENT PLEADER SRI. BIJOY CHANDRAN

This writ petition having come up for admission on 17.04.2020,  
the court on the same day passed the following:

**ORDER**

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*Dated this the 17<sup>th</sup> day of April, 2020*

Heard. The interim order already passed in this case will stand extended till 18.05.2020.

Post the writ petition on 18.05.2020. The petitioner will be at liberty to move the vacation court earlier, if situation so warrants.

**N. NAGARESH, JUDGE**

aks/17.04.2020

### **Appendix**

#### **Petitioner's Exhibits:**

1. Exhibit.P1 : True copy of the order dated 05/09/2019  
In MC No45/2016 of JFMC Piravom
2. Exhibit.P2 : True copy of the receipt issued by the 2<sup>nd</sup>  
respondent showing acceptance of complaint dated 26/03/2020